

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 582 of 2012**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

07/Dated: 24th June, 2020

Heard learned counsel for the parties through V.C.

As prayed for, put up this case on 8th July, 2020.

Amardeep/

(Deepak Roshan, J.)